NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/45/IB/2018

NAME OF THE PETITIONER(S)

: VOLTAS LTD

NAME OF THE RESPONDENT(S)

: MARG LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V.J. ARUL RAJ Councel to Respondent I Christishnen Op. Gudibn Rahul Chnikishnan

ORDER

Counsel for petitioner present. Counsel for respondent present and filed counter and provided copy of the same to the other side. Both the counsels prayed for time to make submissions. Time is enlarged at request. Put up on 13.02.2018.

(S VIJAYARAGHAVAN)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

Member(Technical)